

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

TA NO. 1110 OF 1987 (1)

Radha Krishna VS. U.O. 9.

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
		Office Report. this is a WP NO. 327/83 Transferred from High Court Lucknow Bench Lucknow. Notices were issued fixing 25-10-88 by Regd Post both the Parties. Notices has not received back after Service. Last notices No. 2 and 3 with Remarks. 2 - मिश्रित नम पर नही है। 3 - नम नही। Submitted mls 25/10/88 legn Applicant no. 1 is present - Comms may be put by. 20.12.88.	

legn